

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/740/2024 in CP(IB) No.442/95/HDB/2020
NAME OF THE COMPANY	S.Kishore & KSK Mahanadi Power Company Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	S.Kishore & KSK Mahanadi Power Company Ltd
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/740/2024

Present: Ld. Counsel Ms. JVL Bharathi for the Resolution Professional.

Ld. Counsel Ms. Kushi Singh for the Applicant.

Ld. Counsel Mr. M. Viswaraj for the Respondent.

From the perusal of the records, it is found that there is need for substitution of the applicant in main CP. Accordingly, this application is allowed and the applicant is directed to be substituted in place of SBI and file amended cause title be also filed. Thus, the IA is disposed of.

CP(IB) No.442/95/HDB/2020

Matter is adjourned to 18.04.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)